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Awarding of Bookstall Contracts

4112. SHRI VISHWASRAO RAMA-RAO PATIL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any policy for awarding of Book stall contracts to second contractor except Sarvodaya & Geeta Press at the stations/platforms where contractor already exist, other than those platforms which were constructed on or after 1st January, 1976;
- (b) if so, what are the details of stations where second bookstall contractors have been appointed; and

(c) if the answer to part (b) above be in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) to (c) Due to existence of "Sole Selling Rights" clause in the agreement with the contractor at certain stations, bookstall contracts cannot be given to any other person/firm excepting philanthrophic non-profit making organisa. tions like Sarvodaya and Geeta Press at the stations.